

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No: 03

Dated: 31-10-2017

Whereas vide High Court Order No.787 dated 13.09.2017 read with Order No. 876 dated 07.10.2017, appointment order of eight candidates as Junior Scale Stenographers which included the name of Shri Mohammad Waheed S/o Farooq Ahmad Dar R/o Syedpora, Srinagar, was issued;

Whereas Registrar Judicial, High Court of J&K, Srinagar Wing vide his letter No.40607/RJS dated 25.10.2017 has intimated that above named Shri Mohammad Waheed has not joined his service within the stipulated time; and

Whereas Ms. Eva Gupta D/o Sh. Tarsem Gupta R/o H.No.55, Mohalla Partap Garh, City Chowk, Jammu figures at Sr. No.1 of the waiting list of Junior Scale Stenographers.

Therefore, the appointment order issued in favour of Shri Mohammad Waheed S/o Farooq Ahmad Dar R/o Syedpora, Srinagar issued vide No.787 dated 13.09.2017 is treated as cancelled and withdrawn. Further, Ms. Eva Gupta D/o Sh. Tarsem Gupta R/o H.No.55, Mohalla Partap Garh, City Chowk, Jammu, who figures at Sr. No.1 in the waiting list, is hereby temporarily appointed as Junior Scale Stenographer, in the pay band of Rs.PB2-9300-34800 with grade pay Rs. 4200/-, in the High Court of Jammu and Kashmir.

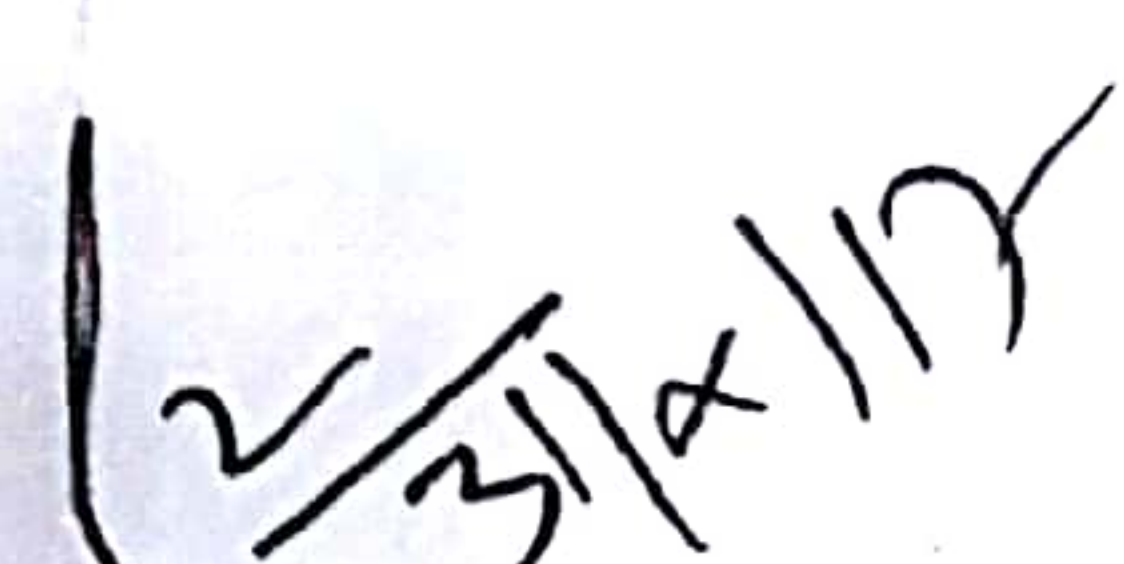
The appointment of the candidate, shall be subject to the rider that if anything adverse is found against her during the course of verification of her character, antecedents and the testimonials, the same shall be liable to termination/cancellation.

By order.


(Sanjay Dhar)
Registrar General

No: 09-28/NGIS/Transit Dated: 31/10/17
Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice High Court of J&K, for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice Mohammad Yaqoob Mir
3. Secretary to Hon'ble Mr. Justice Tashi Rabstan
4. Secretary to Hon'ble Mr. Justice M.K.Hanjura
..... for information of their Lordships.
5. Registrar Vigilance, High Court of J&K, Jammu, for information.
6. Registrar (Judicial), High Court of J&K, Srinagar, for information.
7. Registrar (Judicial), High Court of J&K, Jammu for information and with the request to get the testimonials and antecedents of the newly appointed Junior Scale Stenographer verified from the concerned authorities.
8. Joint Director Information, Jammu and Kashmir, Jammu,
.....for publication of the same in the two daily English Newspapers having wide circulation in Jammu and Kashmir Provinces of the State.
9. Chief Accounts Officer, High Court Main Wing, Jammu
10. Accounts Officer, High Court of J&K, Jammu
.... for information and necessary action.
11. In-charge NIC, High Court of Jammu and Kashmir, Jammu Wing for uploading the same on the High Court website.
12. Ms. Eva Gupta D/o Sh. Tarsem Gupta R/o H.No. 55, Mohalla Partap Garh, City Chowk, Jammu for information and necessary compliance. Further, she is directed to join her service within fifteen days from the date of the issuance of the order and submit her joining report before the Registrar (Judicial), High Court of J&K, Jammu Wing.
13. Order file.


Registrar General